

**HIGH COURT OF SIKKIM  
GANGTOK**

No. : 192/COMP/HCS/493

Dated: 12.03.2025

**O-F-F-I-C-E O-R-D-E-R**

On approval of the Competent Authority; Anitish Technologies, Simvo Commercial Complex, Opposite Krishi Bhawan, Tadong, Gangtok (L1) is hereby permitted to carry out the work with regard to Supply and Maintenance of 04 (four) ATEM Mini Extreme to be installed at High Court of Sikkim. The scope of work shall be as detailed in the **Quotation No. 173/HCS/COMP/485 dated 28.01.2025.**

By Order,

Sd/-  
Benoy Sharma (SSJS)  
**CENTRAL PROJECT COORDINATOR (CPC)**  
**e-Courts Project**

Copy to.: 14871/HCS

1. Registrar General, High Court of Sikkim
2. Notice Board(s).
3. File and
4. Guard file.

  
**JOINT REGISTRAR (IT)**